## MINISTRY OF FINANCE

(Department of Revenue)

(CENTRAL ECONOMIC INTELLIGENCE BUREAU)

## (COFEPOSA WING)

## **ORDER**

New Delhi, the 3<sup>rd</sup> April, 2018

- **S.O. 1493(E).**—Whereas the Joint Secretary to the Government of India, specially empowered under sub-section (1) of Section 3 of the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974 (52 of 1974) issued order No. PD-12002/02/2018-COFEPOSA dated 21.02.2018 under the said sub-section directing that Shri Sat Prakash Soni @ Sonu, S/o Shri Jagdish Prasad Soni, R/o B-135, Duggal Colony, Deoli Road, Khanpur, New Delhi -110062, be detained and kept in Central Jail, Tihar, New Delhi with a view to preventing him from abetting goods, keeping smuggled goods and dealing in smuggled goods in future.
- 2. Whereas the Central Government has reasons to believe that the aforesaid person has absconded or has been concealing himself so that the order cannot be executed.
- 3. Now, therefore, in exercise of the powers conferred by clause (b) of sub-section (1) of Section 7 of the said Act, the Central Government hereby directs the aforesaid person to appear before the Commissioner of Police, Delhi within 7 days of the publication of this order in the Official Gazette.

[F.No. PD-12002/02/2018-COFEPOSA] P.V.SUBBA RAO, Jt. Secy.

> RAKESH SUKUL

Digitally signed by RAKESH SUKUL Date: 2018.04.09 23:07:39 +05'30'